

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

No. 107/TT/2012

Dated : 11.4.2017

To  
The Assistant General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject : Petition No. 107/TT/2012 and APTEL's Judgment dated 15.3.2017 in  
Appeal No. 127 of 2015– Reg.**

Sir,

With reference to your letter No. CIN: L4010DL1989GOI038121 dated 3.4.2017 on the captioned subject, I am directed to intimate you that the time for filing requisite information as mentioned in letter dated 28.3.2017 has been extended up to 20.4.2017. No further request for extension of time in this regard shall be entertained.

Yours faithfully,

Sd/-  
(Monojit Sehrawat)  
Assistant Chief (Legal)